

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 2787/2019**

This the 7<sup>th</sup> day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)**  
**Hon'ble Mr. Pradeep Kumar, Member(A)**

Amit Kumar Ray @ Amit Kumar  
Group 'B', Aged 42 years  
Working as Assistant Information Officer  
S/o Shri D.N. Ray  
R/o Quarter No. 1521, Delhi Administration Flats  
Gulabi Bagh, Delhi – 110007.

... Applicant

(By Advocate: Mr. Asish Nischal)

**Versus**

1. Government of NCT of Delhi  
Through its Chief Secretary  
Govt. of NCT of Delhi  
I.P. Estate, New Delhi – 110002.
2. Directorate of Information and Publicity  
Through its Secretary (PR)/DIP  
Government of NCT of Delhi  
Block – IX, Old Secretariat, Delhi – 110054.

...Respondents

(By Advocate: Ms. Esha Mazumdar)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Learned counsel for the applicant submits that this OA may be disposed of with direction to the respondents to decide the applicant's representation dated 28.01.2019. Hence, OA is disposed of directing the respondents to dispose of the aforesaid representation and pass a reasoned and speaking order within three months from the date of receipt of certified copy of this order. There shall be no order as to costs.

**(Pradeep Kumar)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

/anjali/